

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. No. 176/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017**

Name of the Company: Hitesh Bhikubhai Patel.  
V/s.  
Hetshri Dairy Pvt Ltd.

Section of the Companies Act: Sections 241 and 242 of the Companies Act,  
2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	R. 2.	ICAD
2.	DHIREN R. DAVE	PCS	Petitioners	DD

**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondent No.2.

At request Learned Counsel for Petitioner.

List the matter on 12.12.2017 for hearing before admission.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 17th day of November, 2017.